

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 221
CAA-32/ND/2020

IN THE MATTER OF:

M/s. Nobel Buildon Pvt. Ltd. and
M/s. Top Image Estate Pvt. Ltd. and Others

...APPLICANT

Section

Under Section 230-232

Order delivered on 01.12.2020
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

For the RD/OL

For the Income Tax Department

:Mr. Sanjeev Chaudhary, Advocate

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ORDER

Heard the submissions made by the counsel for the applicant. No one has appeared on behalf of the Regulatory Authorities. In the interest of justice, post the matter to 17th December, 2020.

—sd—

(V.K. Subburaj)
Member (T)

—sd—

(P.S.N. Prasad)
Member (J)